

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 25th Day Of April 2024
(AFTER COMPLETION OF DB MATTERS MATTERS OF HON'BLE SSDYJ AND HON'BLE KSHJ)
at 02:30PM

BEFORE
THE HON'BLE JUSTICE S SUNIL DUTT YADAV
&
THE HON'BLE JUSTICE VIJAYKUMAR A. PATIL

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/App'l/Comp. & Adv.	Resp. & Adv.
(NOTE: HON'BLE SSDYJ WILL SIT IN COURT HALL NO. 10 AT PRINCIPAL BENCH, BENGALURU AND HON'BLE VAPJ WILL SIT IN COURT HALL NO. 10 AT DHARWAD BENCH)			
<u>HEAR BEFORE CHARGE</u>			
1	CCC 379/2023 (BY SPL. ORDER DTD 08/12/23) A/W NON FILING OF REPORT BY AGA, V/O DTD 05/04/24 2) RECTIFICATION OF OFFICE OBJECTION RAISED ON AFFIDAVIT DTD 12/02/24, FILED BY AGA ON BEHALF OF A1 (I.E., COPY TO BE SERVED ON OTHER SIDE ADVOCATE) 3) IA 1/23 FOR RECALLING THE ORDER DTD 28/8/23, FILED BY ADVOCATE FOR COMPLAINANT (V/O DTD 12/01/24, OFFICE OBJECTIONS IS KEPT IN ABEYANCE) (V/O DTD 24/04/24, THE REVENUE SECRETARY, THE ASSISTANT DIRECTOR OF LAND RECORDS, DEPUTY DIRECTOR OF LAND RECORDS AND THE TAHSILDAR, YELAHANKA TO BE PRESENT BEFORE THIS HON'BLE COURT) (DATE),	(,) <i>PET: SAMPANGIRAMAYYA KRISHNAMOORTHY D</i>	<i>RES: ANIL KUMAR AROLIKAR AND OTHERS</i> V/O DTD 07/06/23, AGA R1 & R2

COURT HALL NO:10

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